

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOKSABHA
UNSTARRED QUESTION No. 2241

TO BE ANSWERED ON MONDAY, AUGUST 5, 2024/14 SHRAVANA, 1946 (SAKA)

SPECIAL ASSISTANCE FOR BACKWARD DISTRICTS IN TELANGANA

2241. SHRI CHAMALA KIRAN KUMAR REDDY

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has not released special assistance funds for backward districts of Telangana in the last five years, which is 450 crore per annum for the financial year 2019-20 to 2023-24 even after submitting all the Utilisation certificates (UC) by the State Government, if so, the details thereof;
- (b) the timeline by which these funds are released by the Government; and
- (c) the details of the funds sanctioned and disbursed to Telangana under the Andhra Pradesh Reorganisation Act 2014, year-wise?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c): The Government of India has released an amount of Rs.2,250.00 crore for development works in 9 backward districts of Telangana. Special Assistance – Capital released to the State is provided in Table below:

(Rs. in crore)

Date of Release	22.02.2016	19.12.2016	01.08.2017	28.09.2018	31.03.2021	Total
Amount	450.00	450.00	450.00	450.00	450.00	2,250.00

The financial assistance under the Andhra Pradesh Re-organization Act, 2014 to the State of Telangana for development works in 9 backward districts was provided under the head 'Special Assistance' under Demands for Grants 'Transfers to States' based on recommendations of the NITI Aayog, submission of Utilization Certificate of the amount released earlier by the State Government and following due process in Union Government subject to availability of resources.
